

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 294**  
ANSWERED ON 5/12/2023

**Availability of Computer System in Panchayats**

294. SHRI NATARAJAN P.R.:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government is having any data on the availability of computer system in each panchayat to meet the challenge of digital India;
- (b) if so, the details of number of panchayats available in the country and number of village panchayats yet to be provided with computer system to meet the digital requirements;
- (c) the details of fund provision made and utilised so far;
- (d) whether any timeline has been fixed for providing computer system in all village panchayats; and
- (e) if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE FOR PANCHAYATI RAJ**

**(SHRI KAPIL MORESHWAR PATIL)**

(a) & (b) Yes Sir. As per the information available, out of 269073 Gram Panchayats (GPs)/ Traditional Local Bodies (TLBs), 226063 GPs have been computerized and 43010 GPs are yet to be computerized.

(c) to (e) Panchayat being State subject, providing computers for Gram Panchayats (GPs) is primarily the responsibility of States. However, the revamped Rashtriya Gram Swaraj Abhiyan (RGSA) scheme approved for implementation from 01.04.2022 to 31.03.2026, is supplementing the efforts of all States/UTs with focus on NE States, towards supporting functioning of GPs by providing computers amounting to Rs. 50,000/- per GP as proposed/demand by States/UTs in their Annual Action Plan and approved by Central Empowered Committee on a limited scale.

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